

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV, (SINGLE BENCH)

ITEM No.449
CP/107A/ND/2018

IN THE MATTER OF:

| | | |
|--|-----|------------|
| S. Balasubramaniam | ... | Applicant |
| Versus | | |
| Ansal Properties & Infrastructure Ltd. | ... | Respondent |

under Section 73 (4).

Order delivered on 18.04.2024

Coram:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

| | |
|--------------------|-------------------------|
| For the Petitioner | : Adv. Ashok Sachdeva |
| For the Respondent | : Adv. Mahima Shekhawat |

ORDER

Mr. Ashok Sachdeva appeared as Authorised representative on behalf of the Applicant and submits that he needs instructions from the Applicant. List the matter on **09.05.2024**.

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)